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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|--------------------------|---------------|------------------------------|--------------------|---------------------|---|---------------------|
| CP(IB) No. 47/BB/2020 | For admission | Sec 9 of I&B code 2013 | Sri Jayaram | K Suman | M/s Golden Gate Properties Ltd | Nischal Dev |

ADVOCATE FOR PETITIONER/s:

Abraham Joseph

7760510036

ADVOCATE FOR RESPONDENT/s:

Shreyas Jayashankar

Juhi Chandel

Respondent

Respondent

7002412769

ORDER

Heard Shri Abraham Joseph, learned Counsel for the Petitioner and Shri Shreyas J. along with Ms. Juhi Chandel, learned Counsel for the Respondent.

Ld. Counsel for the Petitioner seeks time on account of illness of his Senior. Respondent has not opposed the same.

Post the case on 06.04.2021.

Member (T)

Krishna

Verified

Court Officer

Member (J)